

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 314/AT/2024

Subject : Application under Section 63 of the Electricity Act, 2003 for adoption of transmission charges with respect to the Transmission System being established by Rajasthan IV E Power Transmission Limited.

Petitioner : Rajasthan IV E Power Transmission Limited (RIVEPTL)

Respondents : Central Transmission Utility of India Limited (CTUIL) and Ors.

Petition No. 323/AT/2024

Subject : Application under Section 63 of the Electricity Act, 2003 for adoption of transmission charges with respect to the Transmission System being established by Beawar – Mandsaur Transmission Limited.

Petitioner : Beawar – Mandsaur Transmission Limited (BMTL)

Respondents : Central Transmission Utility of India Limited (CTUIL) and Ors.

Petition No. 315/AT/2024

Subject : Application under Section 63 of the Electricity Act, 2003 for adoption of transmission charges with respect to the Transmission System being established by Rajasthan IV A Power Transmission Limited.

Petitioner : Rajasthan IV A Power Transmission Limited (RIVAPTL)

Respondents : Central Transmission Utility of India Limited (CTUIL) and Ors.

Petition No. 318/AT/2024

Subject : Application under Section 63 of the Electricity Act, 2003 for adoption of transmission charges with respect to the Transmission System being established by Rajasthan IV C Power Transmission Limited.

Petitioner : Rajasthan IV C Power Transmission Limited (RIVCPTL)

Respondents : Central Transmission Utility of India Limited (CTUIL) and Ors.

Date of Hearing : **17.10.2024**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Parties Present : Shri L. Aditya Mahesh, RIVEPTL, BMTL & RIVCPTL
Shri Vikas Kumar, RIVEPTL, BMTL & RIVCPTL
Ms. Sriya Polepally, RIVAPTL
Shri Shashank Singh, RECPDCL

Record of Proceedings

Due to a paucity of time, these matters could not be taken up for the hearing and accordingly, these matters were adjourned.

2. The matters will be listed for hearing on **12.11.2024**.

By order of the Commission
Sd/-
(T.D. Pant)
Joint Chief (Law)